

IN THE COURT OF MS. NIRJA BHATIA, SPL. JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT,
NEW DELHI

CT cases/11/2019
ED vs. Om Prakash Chautala

18.08.2020

Pr. (On screen): Sh. N.K. Matta, Id. Spl. PP for Enforcement Directorate
Accused Om Prakash Chautala is present along with Id. Counsels Sh. Harsh K. Sharma, Sh. Anil Rathee and Ms. Vaibhavi Sharma

Matter is taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Submissions made by Id. Spl. PP for ED on the point of charge heard. He seeks time to file complete consolidated written submissions. Let the same be filed before the next date of hearing, with advance copy to the opposite counsel.

Put up for filing written submissions on behalf of ED and rebuttal submissions on 09.09.2020.


(NIRJA BHATIA)
Special Judge (PC Act) CBI-03,
RADC/New Delhi /18.08.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Ms FGUP VO TECHNOPROMEXPORT
C.C.No. 82/2019**

State Vs. C.P. Jain etc.

Misc. CRL/5/2019

18.08.2020

Pr. (on screen): Sh. Praneeet Sharma, ld. Sr. PP for CBI.

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

This matter is pending before the Hon'ble High Court and the orders are still awaited. Ld. Sr. PP for CBI states that the next date of hearing is yet not known.

In these circumstances, put up for further proceedings on **05.10.2020**.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/18.08.2020